

GOVERNMENT OF INDIA
MINISTRY OF WOMEN & CHILD DEVELOPMENT

LOK SABHA
UNSTARRED QUESTION NO: 2232
TO BE ANSWERED ON 10.12.2021

INFRASTRUCTURAL DEVELOPMENT OF ANGANWADI CENTRES

2232: SHRI KRUPAL BALAJI TUMANE:
SHRIMATI BHAVANA PUNDALIKRAO GAWALI:

Will the Minister of WOMEN AND CHILD DEVELOPMENT be pleased to state:

- (a) the criteria on which the honorarium of Anganwadi workers has been fixed along with honorarium being presently paid;
- (b) whether the Government proposes to increase the honorarium of Anganwadi workers, if so, the details thereof;
- (c) whether the Government proposes to constitute a committee for assessing the work load of anganwadi workers and if so, the details thereof;
- (d) whether the Government proposes to sanction special fund to States for infrastructural development of anganwadi and if so, the details thereof;
- (e) whether anganwadi is a main center of preschool education and healthcare for rural children and if so, the action taken by the Government to strengthen the activities of anganwadis; and
- (f) whether the Government proposes to provide special training to anganwadi workers, and if so, the details thereof?

ANSWER

MINISTER OF WOMEN AND CHILD DEVELOPMENT
(SHRIMATI SMRITI ZUBIN IRANI)

(a) and (b) Anganwadi Workers (AWWs) and Anganwadi Helpers (AWHs), being honorary workers, are paid monthly honoraria as decided by the Government from time to time. With effect from 01.10.2018, Government of India has enhanced the honorarium of AWWs at main AWCs from ₹ 3,000/- to ₹ 4,500/- per month; AWWs at mini-AWCs from ₹ 2,250/- to ₹ 3,500/- per month; AWHs from ₹ 1,500/- to ₹ 2,250/- per month; and introduced performance linked incentive of ₹ 250/- per month to AWHs effective from 1st October, 2018. Further, performance linked incentive @ ₹ 500/- per month to Anganwadi Workers is also paid. In addition, States/UTs are also paying monetary incentives/honorarium to these workers out of their own resources.

(c) No Sir.

(d) and (e) At present there is no proposal to sanction special fund to States for infrastructural development of Anganwadi. However, for the development of infrastructure at Anganwadi Centres, several measures have been taken for improving facilities at Anganwadi Centres (AWCs):

- (i) Revised joint guidelines were issued by Ministries of Women & Child Development, Rural Development and Panchayati Raj for construction of 4 lakh AWC buildings across the country under Mahatma Gandhi National Rural Employment Guarantee Scheme (MGNREGS) in convergence with Anganwadi Services (ICDS Scheme).
- (ii) Under Swachhta Action Plan, Rs.10,000/-per AWC is provided for drinking water facilities and Rs.12,000/-per AWC for toilet facilities.
- (iii) Grants are sanctioned for purchase of water filter, furniture, equipment, etc.
- (iv) Anganwadi Workers (AWWs) have been provided with Smart Phones for efficient service delivery.
- (v) Streamlined guidelines were issued on 13.01.2021, covering several aspects such as quality assurance, roles and responsibilities of duty holders, procedure for procurement, integrating AYUSH concepts and Data management and Monitoring through 'Poshan Tracker' for transparency, efficiency and accountability in delivery of Supplementary Nutrition.
- (f) Prevailing training facilities cover most areas of functioning of Anganwadi workers.
